

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3106  
ANSWERED ON:23.12.2003  
PERFORMANCE OF HUDCO  
DR. KIRIT SOMAIYA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has studied the performance of HUDCO in Maharashtra;
- (b) whether the Government/HUDCO has decided to deduct/recover the amount provided to Jalgaon Municipality for various schemes from the Government of Maharashtra; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION ( SHRI BANDARU DATTATRAYA )

(a): The performance of Zonal Offices and Regional Offices located in various states is reviewed regularly by Housing & Urban Development Corporation Ltd. (HUDCO).

(b)&(c): As on 11.12.2003, Jalgaon Municipality is in default of total outstanding of Rs.8426.22 lakh, on account of principal and interest payable to Housing & Urban Development Corporation Ltd.(HUDCO). Housing & Urban Development Corporation Ltd. (HUDCO) has taken up the matter with the Jalgaon Municipal Corporation and at various levels in the State Government. However, no decision as to deduction/recovery of loans from the other schemes of Govt. of Maharashtra has been taken so far.